

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(मानव संसाधन विभाग)
एफडीए भवन, कोटला रोड, नई दिल्ली - 110 002

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संपर्क संख्या : 011 2366 7200

Dated. 17 August, 2022

Office Order No. 321/2022

Subsequent to relieving of Shri Umesh Kumar Jain, Joint Director from HR Division and in accordance with the powers conferred under in Food Safety and Standards Act, 2006, read with provision in Rule 14 of Delegation of Financial Powers Rules 1978, Shri Bipin Parcha, Deputy Director is hereby declared as “Head of Office (HoO)” for FSSAI (HQ), New Delhi, until further orders.

2. While exercising above powers, the instructions/provisions contained in General Financial Rules 2017, Delegation of Financial Power rules 1978 and other relevant rules of Government of India, as in force and amended from time to time, should be strictly adhered to, including Office Order No.11012/019/2020-21/FSSAI/F&A dated.13.06.2022.
3. In case of absence of the above officer, the powers of HoO shall be exercised by the Officer under Link Officer arrangement till he joins duty.
4. This issues with the approval of Competent Authority.

(Sasi Kanta Bhuyan)
Deputy Director (HR)

To,

1. Shri Bipin Parcha, Deputy Director, HR Division
2. ED (HR)/ ED (CS)/ Advisor (S&S)/ Advisor (QA)
3. Sr. PS O/o CEO / Sr. Ps O/s CP
4. All Officers/ Officials of HQ/Region/Lab.
5. IT Division – with a request to upload on website and e-office dashboard.